



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Vanijya Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

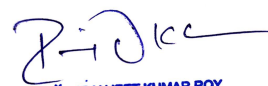
Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 01/2024-25 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri S.C.Agarwal, Addl. DGFT on 25.04.2024 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 390 applications were considered by the IMWG , out of which total 128 cases were approved (out of which 50 approved on *post-facto* basis, 33 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 45 applications approved subject to clear and unconditional NOC of one IMWG members). 25 applications have been dropped and 00 application have been rejected and 00 have been denied by IMWG members from the agenda. The remaining 237 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : rb.gy/htzqvc . The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:

Sl. No	Firm's name and File No.	Remark
1.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000160AM24	Deferred
2.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00001212AM24	Deferred
3.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00001213AM24	Deferred
4.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00001214AM24	Deferred
5.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00001215AM24	Deferred
6.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00001230AM24	Deferred
7.	M/s COMAVIA SYSTEMS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001248AM24	Deferred
8.	M/s QUEST GLOBAL ENGINEERING SERVICES PRIVATE LIMITED HQRSCMTAPPLY00001249AM24	Deferred
9.	M/s QUEST GLOBAL ENGINEERING SERVICES PRIVATE LIMITED HQRSCMTAPPLY00001321AM24	Deferred
10.	M/s SUNSHIELD CHEMICALS LIMITED HQRSCMTAPPLY00001381AM24	Deferred
11.	M/s REGENESIS INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00001423AM24	Approved subject to rec un-conditional NOC of o


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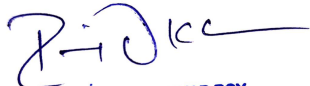
12.	M/s SRI RANGANATHAR INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00001440AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
13.	M/s CONTROL COMPONENT INDIA PRIVATE LIMITED HQRSCMTAPPLY00001451AM24	Deferred
14.	M/s MEGGITT INDIA PRIVATE LIMITED HQRSCMTAPPLY00001478AM24	Deferred
15.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001511AM24	Deferred
16.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001512AM24	Deferred
17.	M/s S D FINE-CHEM LIMITED HQRSCMTAPPLY00001527AM24	Deferred
18.	M/s CAPGEMINI TECHNOLOGY SERVICES INDIA LIMITED HQRSCMTAPPLY00001533AM24	Deferred
19.	M/s ATR-ASAHI PROCESS SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00001534AM24	Deferred
20.	M/s BALAJI AMINES LIMITED HQRSCMTAPPLY00001535AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
21.	M/s AMAREX HQRSCMTAPPLY00001539AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
22.	M/s ORACLE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001572AM24	Deferred
23.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001575AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
24.	M/s BRINTON PHARMACEUTICALS LIMITED HQRSCMTAPPLY00001579AM24	Deferred
25.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001582AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
26.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001583AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
27.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001584AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
28.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001585AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
29.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001592AM24	Deferred
30.	M/s YASH EXIM SERVICES HQRSCMTAPPLY00001593AM24	Deferred
31.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00001603AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
32.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001614AM24	Deferred
33.	M/s KLENZAIDS CONTAMINATION CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001615AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
34.	M/s AXISCADES TECHNOLOGIES LIMITED HQRSCMTAPPLY00001618AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
35.	M/s DECBECTOHEM ENGINEERING PRIVATE LIMITED HQRSCMTAPPLY00001635AM24	Deferred
36.	M/s DECBECTOHEM ENGINEERING PRIVATE LIMITED HQRSCMTAPPLY00001636AM24	Deferred
37.	M/s DECBECTOHEM ENGINEERING PRIVATE LIMITED HQRSCMTAPPLY00001637AM24	Deferred
38.	M/s DECBECTOHEM ENGINEERING PRIVATE LIMITED HQRSCMTAPPLY00001638AM24	Deferred
39.	M/s DECBECTOHEM ENGINEERING PRIVATE LIMITED HQRSCMTAPPLY00001639AM24	Deferred
40.	M/s NVIDIA GRAPHICS PRIVATE LIMITED HQRSCMTAPPLY00001642AM24	Approved subject to receipt of clear and un-conditional NOC of one agency


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41.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001644AM24	Deferred
42.	M/s GLOBE CARBON INDUSTRIES HQRSCMTAPPLY00001649AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
43.	M/s VECTOR TECHNICS PRIVATE LIMITED HQRSCMTAPPLY00001651AM24	Deferred
44.	M/s BLUE STAMPINGS AND FORGINGS LIMITED HQRSCMTAPPLY00001652AM24	Deferred
45.	M/s CONTROL COMPONENT INDIA PRIVATE LIMITED HQRSCMTAPPLY00001657AM24	Deferred
46.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001659AM24	Deferred
47.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001660AM24	Deferred
48.	M/s SII INDIA IT & ENGINEERING SERVICES PRIVATE LIMITED HQRSCMTAPPLY00001661AM24	Deferred
49.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED HQRSCMTAPPLY00001664AM24	DROPPED
50.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED HQRSCMTAPPLY00001665AM24	DROPPED
51.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED HQRSCMTAPPLY00001666AM24	DROPPED
52.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED HQRSCMTAPPLY00001668AM24	DROPPED
53.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED HQRSCMTAPPLY00001695AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
54.	M/s SARSHIKA PHARMACHEM LLP HQRSCMTAPPLY00001696AM24	Deferred
55.	M/s BHUMISTHA INFRA SERVICES HQRSCMTAPPLY00001698AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
56.	M/s DECBECTOCHM ENGINEERING PRIVATE LIMITED HQRSCMTAPPLY00001700AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
57.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001701AM24	Deferred
58.	M/s SURYA ROSHNI LIMITED HQRSCMTAPPLY00001702AM24	Deferred
59.	M/s NAGASE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001718AM24	Deferred
60.	M/s UPL LIMITED HQRSCMTAPPLY00001726AM24	Deferred
61.	M/s KRONOX LAB SCIENCES LIMITED HQRSCMTAPPLY00001730AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
62.	M/s HARDCASTLE PETROFER PRIVATE LIMITED HQRSCMTAPPLY00001732AM24	Deferred
63.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001738AM24	Deferred
64.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001739AM24	Deferred
65.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001740AM24	Deferred
66.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001741AM24	Deferred
67.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001747AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
68.	M/s TDK INDIA PRIVATE LIMITED HQRSCMTAPPLY00001754AM24	Deferred
69.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001762AM24	Deferred
70.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001763AM24	Deferred


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71.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00001765AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
72.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00001766AM24	Deferred
73.	M/s CHEMTECH ENGINEERS HQRSCMTAPPLY00001767AM24	Deferred
74.	M/s VISHNU BARIUM PRIVATE LIMITED HQRSCMTAPPLY00001772AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
75.	M/s UMLAUT PRIVATE LIMITED HQRSCMTAPPLY00001775AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
76.	M/s UMLAUT PRIVATE LIMITED HQRSCMTAPPLY00001776AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
77.	M/s UMLAUT PRIVATE LIMITED HQRSCMTAPPLY00001777AM24	Deferred
78.	M/s UMLAUT PRIVATE LIMITED HQRSCMTAPPLY00001778AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
79.	M/s IPERION HYDROGEN TECH HQRSCMTAPPLY00001784AM24	Deferred
80.	M/s AS STRATEGIC PRIVATE LIMITED HQRSCMTAPPLY00001785AM24	Deferred
81.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001787AM24	Deferred
82.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001788AM24	Deferred
83.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001789AM24	Deferred
84.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00001793AM24	Deferred
85.	M/s TRICON ENTERPRISES PRIVATE LIMITED HQRSCMTAPPLY00001795AM24	Deferred
86.	M/s SHREE VALLABH CHEMICAL HQRSCMTAPPLY00001801AM24	Deferred
87.	M/s BOEING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001802AM24	Deferred
88.	M/s BOEING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001803AM24	Deferred
89.	M/s JITECH INDIA PRIVATE LIMITED HQRSCMTAPPLY00001804AM24	Deferred
90.	M/s JITECH INDIA PRIVATE LIMITED HQRSCMTAPPLY00001805AM24	Deferred
91.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001806AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
92.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001807AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
93.	M/s SURFACE INNOVATORS LLP HQRSCMTAPPLY00001808AM24	Deferred
94.	M/s SOPRA STERIA INDIA LIMITED HQRSCMTAPPLY00001812AM24	Deferred
95.	M/s PYROTEK INDIA PRIVATE LIMITED HQRSCMTAPPLY00001815AM24	Deferred
96.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001817AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
97.	M/s AEROLLOY TECHNOLOGIES LIMITED HQRSCMTAPPLY00001818AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
98.	M/s VITAL CHEMTECH LIMITED HQRSCMTAPPLY00001820AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
99.	M/s KHODAL INDUSTRIES HQRSCMTAPPLY00001821AM24	Deferred
100.	M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00001822AM24	Approved
101.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001823AM24	Deferred
102.	M/s BOEING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001824AM24	Approved subject to receipt of clear and un-conditional NOC of one agency


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103.	M/s INFINEON TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001825AM24	Deferred
104.	M/s Q2Q SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00001826AM24	Deferred
105.	M/s EXPLEO SOLUTIONS LIMITED HQRSCMTAPPLY00001827AM24	Deferred
106.	M/s EXPLEO SOLUTIONS LIMITED HQRSCMTAPPLY00001828AM24	Deferred
107.	M/s ROYALTECH INDUSTRIES HQRSCMTAPPLY00001829AM24	Deferred
108.	M/s DELVAL FLOW CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001830AM24	Deferred
109.	M/s BELGAUM AQUA VALVES PRIVATE LIMITED HQRSCMTAPPLY00001831AM24	Deferred
110.	M/s SUIND AUTONOMOUS SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00001833AM24	Deferred
111.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001834AM24	Deferred
112.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED HQRSCMTAPPLY00001835AM24	Deferred
113.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED HQRSCMTAPPLY00001836AM24	Deferred
114.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001838AM24	Deferred
115.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001839AM24	Deferred
116.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00001840AM24	Deferred
117.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001841AM24	Deferred
118.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001844AM24	Deferred
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121.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001847AM24	Deferred
122.	M/s SYNERGIZING TECHNOLOGIES HQRSCMTAPPLY00001848AM24	Deferred
123.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED HQRSCMTAPPLY00001849AM24	Deferred
124.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED HQRSCMTAPPLY00001850AM24	Deferred
125.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED HQRSCMTAPPLY00001851AM24	Deferred
126.	M/s CREATIVE CASTINGS LIMITED HQRSCMTAPPLY00001853AM24	Deferred
127.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001854AM24	Deferred
128.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001855AM24	Deferred
129.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001856AM24	Deferred
130.	M/s DATA PATTERNS (INDIA) LIMITED HQRSCMTAPPLY00001858AM24	Deferred
131.	M/s DATA PATTERNS (INDIA) LIMITED HQRSCMTAPPLY00001859AM24	Deferred
132.	M/s UPL LIMITED HQRSCMTAPPLY00001860AM24	Deferred
133.	M/s BOEING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001861AM24	Deferred
134.	M/s BOEING INDIA DEFENSE PRIVATE LIMITED	Deferred


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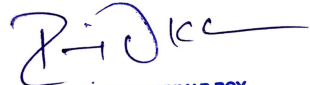
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135.	M/s MILACRON INDIA PRIVATE LIMITED HQRSCMTAPPLY00001863AM24	Deferred
136.	M/s AXISCADES TECHNOLOGIES LIMITED HQRSCMTAPPLY00001875AM24	Deferred
137.	M/s EXPLEO SOLUTIONS LIMITED HQRSCMTAPPLY00001877AM24	Deferred
138.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001880AM24	Deferred
139.	M/s RAJESH ENTERPRISES HQRSCMTAPPLY00001884AM24	Deferred
140.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001885AM24	Deferred
141.	M/s DATA PATTERNS (INDIA) LIMITED HQRSCMTAPPLY00001886AM24	Deferred
142.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00001887AM24	Deferred
143.	M/s MAISURIYA PHARMA SOLUTIONS HQRSCMTAPPLY00001889AM24	Deferred
144.	M/s SURFACE INNOVATORS LLP HQRSCMTAPPLY00001890AM24	Deferred
145.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00001891AM24	Deferred
146.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001892AM24	Deferred
147.	M/s SHREE GANESH CHEMICALS HQRSCMTAPPLY00001895AM24	Deferred
148.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED HQRSCMTAPPLY00001896AM24	Deferred
149.	M/s NIKITA CHEMICAL INDUSTRIES HQRSCMTAPPLY00001898AM24	Deferred
150.	M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00001900AM24	Deferred
151.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001901AM24	Deferred
152.	M/s ATR-ASAHI PROCESS SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00001902AM24	Deferred
153.	M/s SPC LIFE SCIENCES LIMITED HQRSCMTAPPLY00001904AM24	Deferred
154.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001905AM24	Deferred
155.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001906AM24	Deferred
156.	M/s TI ANODE FABRICATORS PRIVATE LIMITED HQRSCMTAPPLY00001907AM24	Deferred
157.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001908AM24	Deferred
158.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001909AM24	Deferred
159.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001910AM24	Deferred
160.	M/s ALTEN INDIA PRIVATE LIMITED HQRSCMTAPPLY00001912AM24	Deferred
161.	M/s NUVVAGEN BIOSCIENCE PRIVATE LIMITED HQRSCMTAPPLY00001915AM24	Deferred
162.	M/s DELVAL FLOW CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001916AM24	Deferred
163.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001917AM24	Deferred
164.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001920AM24	Deferred
165.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00001921AM24	Deferred
166.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00001922AM24	Deferred
167.	M/s XERA ROBOTICS PRIVATE LIMITED	Deferred


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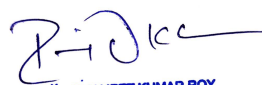
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168.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001935AM24	Deferred
169.	M/s FLOWSERVE MICROFINISH VALVES PRIVATE LIMITED HQRSCMTAPPLY00001936AM24	Deferred
170.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001937AM24	Deferred
171.	M/s AXISCADES TECHNOLOGIES LIMITED HQRSCMTAPPLY00001938AM24	Deferred
172.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001940AM24	Deferred
173.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001943AM24	Deferred
174.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001946AM24	Deferred
175.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001947AM24	Deferred
176.	M/s GOEL IMPEX HQRSCMTAPPLY00001951AM24	Deferred
177.	M/s GOODRICH AEROSPACE SERVICES PRIVATE LIMITED HQRSCMTAPPLY00001952AM24	Deferred
178.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00001955AM24	Deferred
179.	M/s PRECIHOLE MACHINE TOOLS PRIVATE LIMITED HQRSCMTAPPLY00001956AM24	Deferred
180.	M/s MEPCO INDUSTRIES LIMITED HQRSCMTAPPLY00001957AM24	Deferred
181.	M/s QUALCOMM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000001AM25	Deferred
182.	M/s QUALCOMM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000002AM25	Deferred
183.	M/s ROCKWELL COLLINS (INDIA) ENTERPRISES PRIVATE LIMITED HQRSCMTAPPLY00000003AM25	Deferred
184.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000005AM25	Deferred
185.	M/s EXPLEO SOLUTIONS LIMITED HQRSCMTAPPLY00000008AM25	Deferred
186.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000009AM25	Deferred
187.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000010AM25	Deferred
188.	M/s QUICK PAY PRIVATE LIMITED HQRSCMTAPPLY00000014AM25	Deferred
189.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000015AM25	Deferred
190.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000018AM25	Deferred
191.	M/s KELVION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000019AM25	Deferred
192.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00000021AM25	Deferred
193.	M/s HINDUSTAN CHEMICAL CORPORATION HQRSCMTAPPLY00000022AM25	Deferred
194.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000023AM25	Deferred
195.	M/s KLENZAIDS CONTAMINATION CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000024AM25	Deferred
196.	M/s KLENZAIDS CONTAMINATION CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000025AM25	Deferred
197.	M/s AMAZON DATA SERVICES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000026AM25	Deferred
198.	M/s KLENZAIDS CONTAMINATION CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000027AM25	Deferred


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199.	M/s TECH DATA ADVANCED PRIVATE LIMITED HQRSCMTAPPLY00000028AM25	Deferred
200.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00000029AM25	Deferred
201.	M/s SUNSHIELD CHEMICALS LIMITED HQRSCMTAPPLY00000030AM25	Deferred
202.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000032AM25	Deferred
203.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00000035AM25	Deferred
204.	M/s MAYURAKSHI EQUIPMENTS PRIVATE LIMITED HQRSCMTAPPLY00000042AM25	Deferred
205.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00000043AM25	Deferred
206.	M/s TI ANODE FABRICATORS PRIVATE LIMITED HQRSCMTAPPLY00000044AM25	Deferred
207.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000046AM25	Deferred
208.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000047AM25	Deferred
209.	M/s QUALCOMM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000049AM25	Deferred
210.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000050AM25	Deferred
211.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000051AM25	Deferred
212.	M/s J. B. M. ENTERPRISES HQRSCMTAPPLY00000052AM25	Deferred
213.	M/s MODERN EQUIPMENT COMPANY HQRSCMTAPPLY00000053AM25	Deferred
214.	M/s MILACRON INDIA PRIVATE LIMITED HQRSCMTAPPLY00000054AM25	Deferred
215.	M/s SCHOTT GLASS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000055AM25	Deferred
216.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000058AM25	Deferred
217.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000059AM25	Deferred
218.	M/s CREATIVE CASTINGS LIMITED HQRSCMTAPPLY00000060AM25	Deferred
219.	M/s AXISCADES TECHNOLOGIES LIMITED HQRSCMTAPPLY00000063AM25	Deferred
220.	M/s MEDILUX LABORATORIES PVT LTD HQRSCMTAPPLY00000064AM25	Deferred
221.	M/s REACHEM LABORATORY CHEMICALS PRIVATE LIMITED HQRSCMTAPPLY00000066AM25	Deferred
222.	M/s KEYSIGHT TECHNOLOGIES INTERNATIONAL INDIA PRIVATE LIMITED HQRSCMTAPPLY00000067AM25	Deferred
223.	M/s AMINES AND PLASTICIZERS LIMITED HQRSCMTAPPLY00000068AM25	Deferred
224.	M/s AMINES AND PLASTICIZERS LIMITED HQRSCMTAPPLY00000069AM25	Deferred
225.	M/s SAINI SCIENTIFIC INDUSTRY HQRSCMTAPPLY00000070AM25	Deferred
226.	M/s CELLIBER TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000071AM25	Deferred
227.	M/s RFMW INNOVATIONS LAB PRIVATE LIMITED HQRSCMTAPPLY00000073AM25	Deferred
228.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000074AM25	Deferred
229.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX)	Deferred


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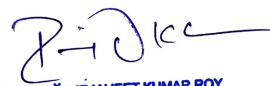
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230.	M/s SIEMENS LIMITED HQRSCMTAPPLY00000083AM25	Deferred
231.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED HQRSCMTAPPLY00000084AM25	Deferred
232.	M/s RAJENDRA TUBES (INDIA) HQRSCMTAPPLY00000085AM25	Deferred
233.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED HQRSCMTAPPLY00000086AM25	Deferred
234.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED HQRSCMTAPPLY00000095AM25	Deferred
235.	M/s JAMES WALKER INMARCO INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000096AM25	Deferred
236.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED HQRSCMTAPPLY00000098AM25	Deferred
237.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00000101AM25	Deferred
238.	M/s JAGDAMBA ENTERPRISE HQRSCMTAPPLY00000102AM25	Deferred
239.	M/s NORTH BENGAL CONSOLIDATED HQRSCMTAPPLY00000103AM25	Deferred
240.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED HQRSCMTAPPLY00000104AM25	Deferred
241.	M/s LYOPHILIZATION SYSTEMS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000105AM25	Deferred
242.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000106AM25	Deferred
243.	M/s INURUM TECHNOLOGIES HQRSCMTAPPLY00000107AM25	Deferred
244.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000108AM25	Deferred
245.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000109AM25	Deferred
246.	M/s NATIONAL CHEMICAL INDUSTRIES HQRSCMTAPPLY00000110AM25	Deferred
247.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00000111AM25	Deferred
248.	M/s KAMAT EXPORTS PRIVATE LIMITED HQRSCMTAPPLY00000112AM25	Deferred
249.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00000113AM25	Deferred
250.	M/s KAMAT EXPORTS PRIVATE LIMITED HQRSCMTAPPLY00000114AM25	Deferred
251.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000115AM25	Deferred
252.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000117AM25	Deferred
253.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000119AM25	Deferred
254.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000120AM25	Deferred
255.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000121AM25	Deferred
256.	M/s TANFAC INDUSTRIES LIMITED HQRSCMTAPPLY00000122AM25	Deferred
257.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000123AM25	Deferred
258.	M/s VISHNU BARIUM PRIVATE LIMITED HQRSCMTAPPLY00000124AM25	Deferred
259.	M/s VISHNU BARIUM PRIVATE LIMITED HQRSCMTAPPLY00000125AM25	Deferred
260.	M/s VISHNU BARIUM PRIVATE LIMITED HQRSCMTAPPLY00000126AM25	Deferred


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261.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00000127AM25	Deferred
262.	M/s HEWLETT PACKARD (INDIA) SOFTWARE OPERATION PRIVATE LIMITED HQRSCMTAPPLY00000128AM25	Deferred
263.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000130AM25	Deferred
264.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000131AM25	Deferred
265.	M/s ZF INDIA PRIVATE LIMITED HQRSCMTAPPLY00000132AM25	Deferred
266.	M/s ZF INDIA PRIVATE LIMITED HQRSCMTAPPLY00000133AM25	Deferred
267.	M/s NETAPP INDIA MARKETING AND SERVICES PRIVATE LIMITED HQRSCMTAPPLY00000134AM25	Deferred
268.	M/s NETAPP INDIA MARKETING AND SERVICES PRIVATE LIMITED HQRSCMTAPPLY00000135AM25	Deferred
269.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000136AM25	Deferred
270.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000137AM25	Deferred
271.	M/s NETAPP INDIA MARKETING AND SERVICES PRIVATE LIMITED HQRSCMTAPPLY00000138AM25	Deferred
272.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00000139AM25	Deferred
273.	M/s VISHNU BARIUM PRIVATE LIMITED HQRSCMTAPPLY00000140AM25	Deferred
274.	M/s SUBNET LABS LLP HQRSCMTAPPLY00000141AM25	Deferred
275.	M/s RAJESH ENTERPRISES HQRSCMTAPPLY00000142AM25	Deferred
276.	M/s GE OIL & GAS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000143AM25	Deferred

5. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:

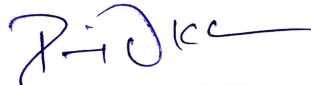
Sl. No	Firm's name and File No.	Remark
1.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED HQRSCMTAPPLY00001169AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
2.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001121AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
3.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001188AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
4.	M/s SIEMENS LIMITED HQRSCMTAPPLY00001362AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
5.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001470AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
6.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000959AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
7.	M/s SQUARE FEET CERAMICS HQRSCMTAPPLY00001036AM24	DROPPED


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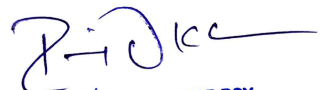
8.	M/s FOXCONN TECHNOLOGY (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001192AM24 Apply for GAED(General Authorization for Exports of Drones)	Approved subject to receipt of clear and un-conditional NOC of one agency
9.	M/s FOXCONN TECHNOLOGY (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001193AM24 Apply for GAED(General Authorization for Exports of Drones)	Approved subject to receipt of clear and un-conditional NOC of one agency
10.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001343AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
11.	M/s INOTEK TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001497AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
12.	M/s KLENZAIDS CONTAMINATION CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001617AM24	Approved

6. Cases which are Approved

Sl. No	Firm's name and File No.	Remark
1.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00001340AM24	Approved
2.	M/s ALTEN INDIA PRIVATE LIMITED HQRSCMTAPPLY00001374AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
3.	M/s ALTEN INDIA PRIVATE LIMITED HQRSCMTAPPLY00001390AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
4.	M/s IBM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001540AM24	Approved
5.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001602AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
6.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00001596AM24	Approved
7.	M/s ABLAZE EXPORT PRIVATE LIMITED HQRSCMTAPPLY00001431AM24	Approved
8.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001744AM24	Approved
9.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001748AM24	Approved
10.	M/s PANDIAN CHEMICALS LIMITED HQRSCMTAPPLY00001604AM24	Approved


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11.	M/s HI-CON TECHNO CAST PRIVATE LIMITED HQRSCMTAPPLY00001606AM24	Approved
12.	M/s VASHISHTHA RESEARCH PRIVATE LIMITED HQRSCMTAPPLY00001654AM24	Approved
13.	M/s LYOPHILIZATION SYSTEMS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001676AM24	Approved
14.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001693AM24	Approved
15.	M/s AADISH IMPEX PRIVATE LIMITED HQRSCMTAPPLY00001717AM24	Approved
16.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001735AM24	Approved
17.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001736AM24	Approved
18.	M/s CNC TECHNICS PVT. LTD. HQRSCMTAPPLY00001755AM24	Approved
19.	M/s SRI RANGANATHAR INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00001756AM24	Approved
20.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED HQRSCMTAPPLY00001757AM24	Approved
21.	M/s IBM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001759AM24	Approved
22.	M/s BOEING INDIA DEFENSE PRIVATE LIMITED HQRSCMTAPPLY00001773AM24	Approved
23.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001774AM24	Approved
24.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00001779AM24	Approved
25.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001783AM24	Approved
26.	M/s MEDILUX LABORATORIES PVT LTD HQRSCMTAPPLY00001791AM24	Approved
27.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001574AM24	Approved
28.	M/s UPL LIMITED HQRSCMTAPPLY00001723AM24	Approved
29.	M/s UPL LIMITED HQRSCMTAPPLY00001724AM24	Approved
30.	M/s AXISCADES TECHNOLOGIES LIMITED HQRSCMTAPPLY00001731AM24	Approved


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31.	M/s EXPLEO SOLUTIONS LIMITED HQRSCMTAPPLY00001781AM24	Approved subject to receipt of clear and un-conditional NOC of one agency .
32.	M/s DELVAL FLOW CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001799AM24	Approved
33.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00001800AM24	Approved

7. Cases which are DROPPED/REJECTED

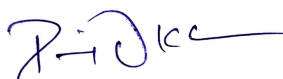
Sl. No	Firm's name and File No.	Remark
1.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001049AM24	DROPPED
2.	M/s SUA EXPLOSIVES ANDACCESSORIES PRIVATE LIMITED HQRSCMTAPPLY00001426AM24	DROPPED
3.	M/s VISHNU BARIUM PRIVATE LIMITED HQRSCMTAPPLY00001438AM24	DROPPED
4.	M/s VISHNU BARIUM PRIVATE LIMITED HQRSCMTAPPLY00001439AM24	DROPPED
5.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00001118AM23	DROPPED
6.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00000094AM24	DROPPED
7.	M/s TRITHI ROBOTICS PRIVATE LIMITED HQRSCMTAPPLY00001146AM24	DROPPED
8.	M/s PRIMODIA CHEMICALS AND PHARMACEUTICALS PRIVATE LIMITED HQRSCMTAPPLY00001358AM24	DROPPED
9.	M/s TDH TRADING PRIVATE LIMITED HQRSCMTAPPLY00001369AM24	DROPPED
10.	M/s SRIKEM LABORATORIES PRIVATE LIMITED HQRSCMTAPPLY00001383AM24	DROPPED
11.	M/s MISWA CORPORATION HQRSCMTAPPLY00001447AM24	DROPPED
12.	M/s AVIS HARDMETAL HQRSCMTAPPLY00001518AM24	DROPPED
13.	M/s SUA EXPLOSIVES ANDACCESSORIES PRIVATE LIMITED HQRSCMTAPPLY00001524AM24	DROPPED
14.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001749AM24	DROPPED


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15.	M/s NIKITA CHEMICAL INDUSTRIES HQRSCMTAPPLY00001876AM24	DROPPED
16.	M/s BALAJI AMINES LIMITED HQRSCMTAPPLY00001883AM24	DROPPED
17.	M/s MAYURAKSHI EQUIPMENTS PRIVATE LIMITED HQRSCMTAPPLY00001925AM24	DROPPED
18.	M/s RAJESH ENTERPRISES HQRSCMTAPPLY00001944AM24	DROPPED
19.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001752AM24	DROPPED
20.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001600AM24	DROPPED

8. Cases for Ex-Post- Facto approval

Sl. No	Firm's name and File No.	Remarks
1.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000880AM24	Approved Post Facto
2.	M/s HILDOSE PHARMASPECIALITIES LLP HQRSCMTAPPLY00001400AM24	Approved Post Facto
3.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001416AM24	Approved Post Facto
4.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001417AM24	Approved Post Facto
5.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001418AM24	Approved Post Facto
6.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001421AM24	Approved Post Facto
7.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001453AM24	Approved Post Facto
8.	M/s NCR CORPORATION INDIA PRIVATE LIMITED HQRSCMTAPPLY00001530AM24	Approved Post Facto
9.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001590AM24	Approved Post Facto
10.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001591AM24	Approved Post Facto
11.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001599AM24	Approved Post Facto
12.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	Approved Post Facto


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	HQRSCMTAPPLY00001605AM24	
13.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001609AM24	Approved Post Facto
14.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001669AM24	Approved Post Facto
15.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00001670AM24	Approved Post Facto
16.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001673AM24	Approved Post Facto
17.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00001697AM24	Approved Post Facto
18.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001734AM24	Approved Post Facto
19.	M/s JAGDAMBA ENTERPRISE HQRSCMTAPPLY00001761AM24	Approved Post Facto
20.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001786AM24	Approved Post Facto
21.	M/s VISHNU BARIUM PRIVATE LIMITED HQRSCMTAPPLY00001794AM24	Approved Post Facto
22.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00001797AM24	Approved Post Facto
23.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001813AM24	Approved Post Facto
24.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001814AM24	Approved Post Facto
25.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001864AM24	Approved Post Facto
26.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001865AM24	Approved Post Facto
27.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001893AM24	Approved Post Facto
28.	M/s SARNA CHEMICALS PRIVATE LIMITED HQRSCMTAPPLY00001919AM24	Approved Post Facto
29.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001926AM24	Approved Post Facto
30.	M/s QUALCOMM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001941AM24	Approved Post Facto
31.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00001954AM24	Approved Post Facto


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32.	M/s UBIFLY TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000006AM25	Approved Post Facto
33.	M/s KREDENCE PERFORMANCE MATERIALS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000007AM25	Approved Post Facto
34.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000012AM25	Approved Post Facto
35.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000013AM25	Approved Post Facto
36.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000016AM25	Approved Post Facto
37.	M/s VITAL CHEMTECH LIMITED HQRSCMTAPPLY00000033AM25	Approved Post Facto
38.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001576AM24	Approved Post Facto
39.	M/s SACHIN INDUSTRIES LIMITED HQRSCMTAPPLY00001694AM24	Approved Post Facto
40.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000017AM25	Approved Post Facto
41.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000038AM25	Approved Post Facto
42.	M/s GOEL IMPEX HQRSCMTAPPLY00000048AM25	Approved Post Facto
43.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001903AM24	Approved Post Facto
44.	M/s DELVAL FLOW CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001672AM24	Approved Post Facto
45.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001721AM24	Approved Post Facto
46.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001733AM24	Approved Post Facto
47.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000076AM25	Approved Post Facto
48.	M/s DELVAL FLOW CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001619AM24	Approved Post Facto
49.	M/s ALCHEM IMPEX HQRSCMTAPPLY00001507AM24	Approved Post Facto
50.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001616AM24	Approved Post Facto


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Note on various terminologies used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) **Note :** As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.


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